NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/98/(IB)/2017

NAME OF THE PETITIONER(S)

: SHABBIR ENTERPRISES

NAME OF THE RESPONDENT(S)

: POWER GEAR LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION county for pennioner SIGNATURE

REPRESENTATION BY WHOM

1.) M/s- SHABBIR ENTERPORISE PETITIONER representates
H/S NATHANLASSOCIATES

ORDER

Counsel for petitioner present. No representation on behalf of Corporate Debtor. Counsel for petitioner prayed time stating that they are yet to receive the fresh schedule of payment. Time enlarged at request. Put up on 11.07.2017 at 2.30 P.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)

bc